

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-81/2007/5969/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Jaspal Singh,  
Principal Judge, Family Court,  
Barpeta.

Dated Guwahati the <sup>nd</sup> 22 July, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. FCB/15/Admin/2024/541 dtd. 05.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 05.07.2024**. The Counsellor, Family Court, Barpeta shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-81/2007/5970-5971/A** dated *, 22-07-24*

Copy to :

1. The Chief Judicial Magistrate, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.

*h*

**JT. REGISTRAR (VIGILANCE)**

*R*